

Thirdly, the Government should set up a Coordination committee. Banks and the financial institutions should be made a part of it to see that all these sick industries get proper working capital and to see that the textile industry gets a new lease of life.

*[Translation]*

SHRI CHAMAN LAL GUPTA (Udhampur) : Mr. Deputy Speaker Sir, through you, I would specially like to draw attention of Home Minister towards the fact that we already have defence committees in District Doda.

There are defence committees in Doda district. These village defence committees were set up when the militants had intruded in remote villages where army, BSF, CRPF could not reach. The situation remains same even today. Some Sudanese, Afghanese and Pakistan trained militants are hiding with modern weapons in the hills of Doda. Mr. Deputy Speaker, Sir, you would be surprised to know that if a person is included in these defence committees, he is given a 303 rifle, which is an obsolete rifle today. When he exposes himself to this kind of situation, he cannot do any other work, not even farming .....*(Interruptions)*

MR. DEPUTY SPEAKER : Please do not converse among yourselves.

SHRI CHAMAN LAL GUPTA : The Government provides a total amount of Rs. 1500 to a committee consisting of eight members. This is to meagre an amount to manage a committee of eight hon. Members who work full time. It is due to their efforts that Doda district has been free from any untoward incident. The hon. Minister of Home Affairs has said time and again that their honorarium would be enhanced, but nothing has been done so far. One can well imagine the expenditure likely to accrue on sending four constables there. The Government should pay attention towards those who endanger their lives for the sake of the unity of the country. In this connection, I would like to make three submissions. First, they have restricted the formation of Defence Committees as a result of which these committees are not being formed. The Government should allow formation of more defence committees. Secondly, each member of these defence committees must get at least Rs. 2000 p.m. as honorarium. Thirdly, they should be provided latest modern weapons. With old 303 rifles it is not possible for them to fight the terrorist in any way. These are my submissions to the hon. Minister of Home Affairs.....*(Interruptions)*

MR. DEPUTY SPEAKER : I will give a chance to everybody.

*[English]*

SHRI UDDHAB BARMAN (Barpeta) Sir, the entire House and the entire country is aware that Assam and the North Eastern States are affected by violent activities .....*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER : When you will be speaking, nobody would listen to you in the same way as you are doing.

*[English]*

SHRI UDDHAB BARMAN : These sorts of activities are continuing for the last one decade and have already eaten up the developmental activities in the region. These have also affected the cultural and social life of that area. These have also brought frustration to the bright young boys and girls who aspire to compete in the All India Services, such as the UPSC.

There is a strong urge among those boy and girls and those students who are willing to compete in the All India Services that there should be some relaxation in respect of age limit. There is already an instance in relation to Jammu and Kashmir which has been affected by the insurgent activities. So the students of Assam and Northeast region should also be given age relaxation up to five years for competing the All India Service Examinations so that they can also contribute to the All India Services.

I would, therefore, request the Government to issue orders for age relaxation for those students coming from Assam and the Northeastern States for appearing in the All India Competitive Examination. I think, this would also to some extent wipe out some sort of regional imbalances prevailing in the All India Services.

13.00 hrs.

*[Translation]*

SHRI NITISH KUMAR : Mr. Deputy Speaker Sir it is with great anguish and with your permission that I would like to raise a question. Whatever happened yesterday was not proper. I was invited by the Chair. I had patiently listened to the view points of the other party. Shri Ram Kripal Yadav had already spoken and so also Shri Priyaranjan Dasmunsi; After them that I was invited to speak, but I was interrupted.

MR. DEPUTY SPEAKER : Mr. Nitish Kumar, you are not speaking on the subject of discussion.

SHRI NITISH KUMAR : Deputy Speaker, Sir, I am coming to the same subject. Mr. Ram Kripal has expressed my view yesterday. I had given a notice in this regard yesterday and today also. I am coming to the same subject.

Mr. Deputy Speaker, Sir, a high level conspiracy is going on the demoralise the CBI team which is investigating fodder scam. Through you, I want to draw the attention of the Government towards this. On the issue of deputing army, hon. Home Minister had given a statement in this House namely : first, whether the State Administration did not cooperate as far as the question of arrest of former Chief Minister of Bihar is concerned; secondly, what made it necessary to seek assistance from the Army; Third whether Coal India's aircraft was misused? These three points were raised, while hon. Home Minister covered only one point in his reply and that too was replied to the other way round. It gave an impression that some conspiracy is being hatched to punish the CBI team which under the guidance of the Court, is investigating the case honestly and in an impartial manner.....*(Interruptions)*